

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2898**

TO BE ANSWERED ON THE 13TH MARCH, 2018/ PHALGUNA 22, 1939 (SAKA)

RECOVERY OF OLD CURRENCY NOTES

**2898. SHRI AJAY MISRA TENI:
SHRI BHARAT SINGH:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Police is recovering old currency notes to the tune of crores of rupees on a daily basis in the country;**
- (b) if so, the details thereof;**
- (c) the persons found involved so far in exchanging old currency notes; and**
- (d) the action being taken/likely to be taken against the persons involved in money laundering?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d): As per the available information, cases of seizures of demonetized currency notes have come to notice from various parts of the country. In two important seizures, the Uttar Pradesh Police seized around Rs.96 Crores of demonetized currency notes at Kanpur and around Rs.25 crores of demonetized currency notes at Meerut in January 2018. In another important seizure, the NIA seized demonetized currency notes to the tune of Rs.36.34 Crores in November 2017. Suitable action is taken by Law Enforcement Agencies on any reported violation of law.
